

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated Imphal, 19th November, 2016

No.HCM/T-10/92-Estt./Vol-VI/ In partial modification of the Notification No.HCM/T-10/92-Estt./Vol-VI/48829, dated 16th November, 2016, it is hereby notified that number of participants have been increased from **60** to **70** (seventy).

Panel Lawyers of Manipur State Legal Services Authority and High Court Legal Services Committee may also apply for participation on 2(two) Days' workshop on "**Advocacy Skill and mediation Technique**" for the Advocates to be held on 3rd and 4th December, 2016 in the premises of High Court by submitting duly filled application forms to Member Secretary, Manipur State Legal Services Authority on or before **29th November, 2016** upto **4.00 p.m.**

N.B.: Form will be available from the Receipt & Dispatch Section, High Court of Manipur or may be downloaded from website www.hcmimphal.nic.in

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. No.HCM/T-10/92-Estt./Vol-VI/49023 Dated Imphal, 19th November, 2016
Copy to:- 37

1. Registrar, High Court of Manipur.
2. The Registrar, (i/c Vigilance)/ (Admn./PM & P), High Court of Manipur.
3. Member Secretary, Manipur State Legal Services Authority.
4. Jt. Director, Manipur Judicial Academy.
5. President, All Manipur Bar Association (AMBA).
6. President, High Court Bar Association Manipur (HCBAM).
7. President, High Court of Manipur Bar Association (HCMBMA).
8. The Joint Registrar (Judl.&Bench)/CPC/Admn.), High Court of Manipur.
- *He is requested to upload the above notification in the official website of this Registry.*
9. The Deputy Registrar (Judl.)/(Admn./PM&P)/(AC & Planning), High Court of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice.
- *For kind information of his Lordship.*
11. Assistant Registrar (I/II/III), High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
- *For kind information of his Lordship.*
13. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
- *For kind information of his Lordship.*
14. The Court Officer – I/II, High Court of Manipur.
15. The Order Book/Guard File.

A. Guneshwar Sharma
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR